

time back the Chief Controller of Explosive, Nagpur, on getting reports of many instances of grave safety lapses in all the L.P.G. plants in the country from its inspectors, sent a letter giving warning and urging immediate corrective steps to all oil companies ; and

(b) if so, the steps in that regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF PETROLEUM (SHRI GARGI SHANKAR MISHRA) :

(a) No, Sir,

(b) Does not arise.

Subsidising of P&T Services

9852. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have received recommendations for subsidising the postal service from general revenues and ploughing back the profits of telecom service from their own growth ; and

(b) if so, Government's reaction in that regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) No, Sir.

(b) In view of (a) above does not arise.

Representation from employees of United News Agency for fixation of wages as per Palekar Award

9853. SHRI MADHAVRAO SCINDIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any representation has been received from the United News of India Employees Federation for giving weightage of service in fixation of wages of news agency employees as provided for in the case of newspaper employees in the Palekar Tribunal Award ;

(b) if so, what are the details thereof ; and

(c) what is Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) to (c) A representation has recently been received from the UNI Employees' Federation stating that though newspaper employees have been given benefit of weightage of service in fixing pay, such benefit has not been given to employees of newsagency under the recommendations of Palekar Tribunal as accepted by Govt. The Federation has decided to challenge the same and apply for modifications of award by giving a 'notice of change'. Before this, the Federation has desired that a meeting be convened of management of news agency and workers representatives to solve the question amicably.

The request of the Federation for convening meeting of management and employees of news agencies is being examined.

सतपुड़ा ताप विद्युत संयंत्र से राजस्थान के हिस्से की पूर्ति

9855. श्री वृद्धि चन्द्र जैन : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार सतपुड़ा ताप विद्युत संयंत्र से राजस्थान सरकार को उसका विद्युत का हिस्सा नहीं दे रही है ;

(ख) यदि हां, तो इस संबंध में किए गए समझौते का उल्लंघन करने के क्या कारण हैं ; और

(ग) क्या केन्द्रीय सरकार का विचार यह सुनिश्चित करने कि मध्य प्रदेश सरकार, राजस्थान सरकार को जो कि विद्युत संकट से ग्रस्त है विद्युत का उचित भाग दे, कोई ठोस कदम उठाने का है और यदि हां, तो कब और कैसे ?